

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): Such works are sanctioned based on requirement and feasibility.

(b) to (d) No proposal or plan has been received from NITI Aayog or Private Operators for construction of third line between cities on PPP model.

#### **Old coaches in running trains**

3137. SHRI T. RATHINAVEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that many trains are running with very old coaches whose validity has already expired;

(b) if so, the details thereof;

(c) whether it is also a fact that many trains have been running with refurbished coaches without much facilities; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) No, Sir. Systems are in place in order to ensure that coaches that have completed their prescribed service life, are not allowed in passenger service on Indian Railways.

(b) Does not arise.

(c) No, Sir. Facilities in coaches are renewed as per requirement during various maintenance schedules. All efforts are made to run coaches with the stipulated level of facilities /amenities only.

(d) Does not arise.

#### **Railway projects in Haryana**

3138. KUMARI SELJA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is planning to increase inter-connectivity in Haryana through rail links;

(b) if so, the details thereof;

(c) the current status of ongoing and announced railway projects for Haryana in the last five years;